

Grass seed production farm in Karnataka

291. SHRI H. S. NARASIAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Karnataka Government has asked the Central Government to set up a grass seed production farm at Hessarghatta, near Bangalore with Australian assistance; and

(b) if so, what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir. The Government of India had requested the Government of Karnataka to offer suitable site for establishment of the Central Fodder Seed Production Farm and had suggested that the Hessarghatta site would be suitable for the purpose.

(b) The site is under consideration. Certain information from the State Government regarding the irrigation facilities at the site is being collected and a decision will be taken after examining the same.

Karnataka Dairy Development Corporation

292. SHRI H. S. NARASIAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress made in setting up the Karnataka Dairy Development Corporation;

(b) whether the Central Government aid have promised any financial and for the said Corporation; if so, to what extent; and

(c) the number of districts likely to be benefited by the establishment of this Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) The Corporation has been registered by the Government of Karnataka in October, 1974.

(b) The Central Government will share in the Equity participation with the State Government on 50:50 basis in a year-to-year phased manner.

(c) 8 districts are expected to be served by the project.

गन्ने का न्यूनतम मूल्य

293. श्री प्रकाशवीर शास्त्री: क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि केन्द्रीय सरकार द्वारा निर्धारित गन्ने के न्यूनतम मूल्य पर कुछ राज्य सरकारों ने अपना असंतोष व्यक्त किया है;

(ख) क्या यह भी सच है कि गन्ने की पैदावार के लिये आवश्यक खाद के मूल्य तथा पानी, और बिजली की दरों में वृद्धि से किसानों में असंतोष है;

(ग) यदि हाँ, तो क्या सरकार गन्ने के मूल्य निर्धारण की अपनी नीति पर पुनर्विचार करना चाहती है; और

(घ) गन्ने का न्यूनतम मूल्य निश्चित करने का आचार क्या रखा गया है?

Floor price sugarcane

293. SHRI PARK ASH VIR SHASTRI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that some State Governments have expressed their dissatisfaction on the floor prices of sugarcane fixed by the Central Government;

(b) whether it is also a fact that there is discontent amongst the farmers because of the increase in the fertilizer prices, water and power tariff required for the production of sugarcane;

(c) if so, whether Government propose to reconsider their pricing policy of sugarcane; and

(d) what is the basis of fixing floor prices of sugarcane?

[] English translation.